Central Administrative Tribunal
Madras Bench

O.A. No.111/87

1   TV Sathian
2   PV Benny
3   T Sudhakaran                                    ... Applicants

- Vs -

1   Director General of Posts
    Dakdar Bhavan,New Delhi-1

2   Postmaster General
    Trivandrum- 35

3   Sub Record Officer(LSG)
    RMS "EK" Division
    Trichur

4   Senior Superintendent
    Department of Posts
    RMS "EK" Division
    Cochin-682011                                   ... Respondents


M/s K Ramakumar
CP Ravindranath &
EM Joseph                                           ... Counsel for Applicants

Mr PV Madhavan Nambiar,SCGSC                        ... Counsel for Respondents

CORAM

        Hon'ble Shri C Venkataraman, Administrative Member
                        and
        Hon'ble Shri G Sreedharan Nair, Judicial Member

(Order pronounced by Hon'ble Shri G Sreedharan Nair,
                                        Judicial Member)

                    O R D E R

        The relief claimed in this application,filed

by certain Extra Departmental Mailmen is to direct

the respondents to take steps for filling up the

existing vacancies of Group D/Postmen in the Ernakulam

Division of RMS.  The application has been filed on

the ground that the applicants are eligible to be

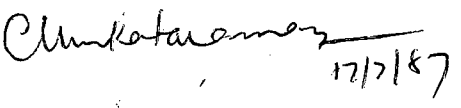                                                    ...2

considered for promotion.

2     In the reply filed on behalf of the respondents
it is submitted that steps are being taken to hold a
test to fill up the posts.  It is further stated that
only
the vacancies arose/in December 1986 and February,1987
and as such there is no delay.

3     In view of the clear statement in the reply
that vacancies have at present arisen in Gr D posts and steps are
being taken for the conduct of the examination for
filling up those vacancies, we do not think that any
direction as prayed for in the application is called
for, especially because there has not been any
inaction on the part of the respondents.  It is
needless to add that in case the applicants are
eligible to be considered for participating in the
examination for the purpose of selection, they will
also be so considered.

4     In view of the above the application is dismissed.


(G Sreedharan Nair)            (C Venkataraman)
Judicial Member               Administrative Member
17-7-87                       17-7-87


Index: Yes/No